

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-1-2020**

Peter Vaz ... Applicant  
Versus  
The Commissioner of Income Tax & Ors. ... Respondents

**AND****LD-VC-OCW-2-2020**

Natalina Vaz ... Applicant  
Versus  
The Commissioner of Income Tax & Ors. ... Respondents

**AND****LD-VC-OCW-3-2020**

Vanda Afonso ... Applicant  
Versus  
The Commissioner of Income Tax & Ors. ... Respondents

**AND****LD-VC-OCW-4-2020**

Edger Afonso ... Applicant  
Versus  
The Commissioner of Income Tax & Ors. ... Respondents

Mr. P. Pardiwalla, Senior Advocate with Mr. H. D. Naik, Advocate for the Applicants.

Ms. Amira Razaq, Standing Counsel for the Respondents.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 23<sup>rd</sup> November, 2020**

**P.C.**

Since the main matters are posted for final hearing on 26<sup>th</sup>/27<sup>th</sup> November, 2020, we extend ad-interim relief which is already operating till the final disposal of the matters.

2. Place the main matters for final disposal on 26<sup>th</sup>/27<sup>th</sup> November, 2020 before the Tax Bench.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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